

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4016  
ANSWERED ON:21.03.2013  
PEOPLE AFFECTED DUE TO POWER PROJECTS  
Toppo Shri Joseph

**Will the Minister of POWER be pleased to state:**

- (a) the details of persons displaced and affected by Hydro and Thermal Power projects in the North Eastern States particularly in Assam, State-wise;
- (b) the details of the policy for rehabilitation and proper compensation to the affected people along with the financial assistance provided by the Government in this regard during the last three years, project and State-wise;
- (c) whether the people affected due to such power projects are being provided employment;and
- (d) if so, the details of the employment provided during the last three years, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details of the persons displaced and affected by Hydro and Thermal Power Projects in the North Eastern States, State-wise, are given below:

Sl.No.	Name of Project	State	No. of Project Affected Persons
1.	Ranganadi Hydro Electric (H.E) Project,405 MW	Arunachal Pradesh	297
2.	Kameng H.E. Project, 600 MW	Arunachal Pradesh	99
3.	Pare H.E. Project, 110 MW	Arunachal Pradesh	38
4.	Tripura Gas Based Power Project, 100 MW	Tripura	21
5.	Subansiri Lower HEP, 2000 MW	Arunachal Pradesh	77

(b) Government of India have notified the National Rehabilitation and Resettlement (R&R) Policy, 2007 on 31.10.2007. The policy addresses the need to provide relief to the rural poor, support the rehabilitation efforts of the resource poor sections, namely small and marginal farmers, SCs/STs and women who have been displaced. Besides, it seeks to provide a broad canvas for an effective dialogue between the Project Affected Families and the Administration for Resettlement & Rehabilitation (R&R) to enable timely completion of project with a sense of definiteness as regards costs and adequate attention to the needs of the displaced persons.

The financial assistance provided are as under:

Sl.No. Name of Project          Details of R&R

1. Kameng H.E. Project, 600 MW R&R scheme is being implemented through the State Government. Out of the total R&R cost of Rs.733 lakhs, an amount of Rs.497.58 lakhs has been released in three phases.
  
2. Pare H.E. Project, 110 MW R&R scheme is being implemented through the State Government. An amount of Rs.2.56 Crores has been released against land and other assets for construction of Model Village. Construction of infrastructure for the proposed Model Village under the R&R Plan has been estimated to be Rs.14.92 Crores out of which an amount of Rs.5.00 Crores has been released.
  
3. Subansiri Lower HEP (2000 MW) The full & final compensation to the affected families have been paid to State Govt. in Dec. 2009.

(c) & (d) Appointments are made in group (c) & (d) posts through the local Employment Exchanges where the projects are located and preferences are given to the land affected people if otherwise found eligible.

In case of Subansiri Lower HE Project in Arunachal Pradesh, 50 persons have been provided permanent employment